

6

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.] B. Dhanaraj -

u u x -

B. Dhanaraj.

2) Dr. K. S. Ravichandran P.C.S.
M.K. Preetheer . Adv
for KSR & Co.

Counsel
for Petitioners

M.K. Preetheer

ORDER

Counsels for both the parties present, prayed for an adjournment. At request, the matter is adjourned. Put up on 20.09.2018 at 10.30 A.M.

MS

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)